



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF Oct -2022
HEARING DATED 10/10/2022

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	2555243	928717	UPRIGHT LEGAL SOLUTIONS	SREE GOKULAM CHIT AND FINANCECOMPANY PRIVATE LIMITED VS GOKUL AGRI INTERNATIONAL LIMITED		
2	3770890	1003934	V.P BIMALDAS & LEGACY PARTNERS	ABDUL RAHIMAN.A.K VS JINU JAFFERIN		
3	3449864	1040289	AARNA LAW & KHAITAN & CO	METHODS AUTOMATIVE VS PIDILITE INDUSTRIES LIMITED		



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OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF Oct -2022
HEARING DATED 11/10/2022

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	3618568	1007160	PRADEEP KUMAR GAUR & BANSAL& COMPANY	SHERA POLYMERS VS LOTUS HERBALS PVT LTD		
2	4027677	985389	C. PRAKASH	R. SIVAKUMAR VS FRANCO- INDIAN REMEDIES PVT.LTD		



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**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF Oct -2022
HEARING DATED 12/10/2022**

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	4040426	1034641	PRADEESH P.L & K.C PATEL & CO	SURAJ BHAN BABULAL&CO.JEWELLERS VS AMBRISH B. SONI SOLE PROPRIETOR OF SAGITTA JEWELLERS		
2	4291337	1033325	VANCHINATHAN & MAHTTA &CO	ALTIS PHARMACEUTICALS PRIVATE LIMITED VS OVERSEAS HEALTH CARE PVT.LTD		
3	4291337	1034721	VANCHINATHAN	ALTIS PHARMACEUTICALS PVT LIMITED VS SUN PHARMA LABORATORIES LIMITED		
4	4343978	1034874	VIDHANI TRADE MARKS CO.	G.D. FOODS MFG.PVT.LTD & MOHAMMED SAJID ALIYAMBATH		



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**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF Oct -2022
HEARING DATED 13/10/022**

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	4168639	1035186	FIDAL LAW CHAMBERS & KARTHIKEYAN.N	FASHNEAR TECHNOLOGIEES PVT.LTD. VS SAKTHI STEEL INDUSTRIES LIMITED		
2	4168639	1049681	FIDAL LAW CHAMBERS & SRIJOY DAS	FASHNEAR TECHNOLOGIES PVT.LTD VS ORANGE BRAND SERVICES LIMITED		
3	4311356	1035208	FEBIN JAMES , ADVOCATE & LEMARK	ABDURAHIMAN VS M/S VALLUVANAD GOLD		
4	4333001	1036763	UNIMARKS LEGAL SOLUTION & K.C. PATEL & CO.	M/S. UNIMORE PLASTIC INDUSTRIES & STANDARD FLEX PVT.LTD.		